

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)**

Appeal no. 323 of 2013

Dated : 19th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. Shasun Research Centre

...Appellant(s)

Versus

**Tamil Nadu Electricity Regulatory
Commission & Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Vijay Narayan, Sr. Adv.
Mr. Swarnam J. Rajagopalan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-2

ORDER

Admit. Mr. S. Vallinayagam takes notice on behalf of Respondent – no.2. Issue notice to Respondent no.1. Registry is also directed to issue notice. Dasti service is permitted.

Post the matter for hearing on **20.1.2014 and 21.1.2014 at Chennai Circuit Bench.** In the meantime pleadings be completed. The Learned Counsel for the Respondents are directed to file the reply on or before 16.1.2014 after serving copy on the other side. Thereafter, it is open for the Appellant to file rejoinder, if any, after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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